

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA**

LIBRARY

Date of Order: 15.03.2021

O.A/350/747/2019

WITH

M.A/350/115/2020,

M.A/350/116/2020,

M.A/350/575/2019:

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

OM PRAKASH RAWAT

--Applicant

-VS-

M/O DEFENCE

-- Respondents

For The Applicant(s): Mr. P. C. Das, counsel

For The Respondent(s): Mr. S. K. Ghosh, counsel

ORDER (ORAL)

Per: Ms. Bidisha Banerjee, Member (J):

Heard Id. counsel for both sides.

2. At hearing, Ld. counsel for the respondents submits that the applicant has joined the place of transfer i.e at Kanpur, and, therefore the O.A has become infructuous.

3. Accordingly, the O.A is disposed of as infructuous. M.As consequently stands disposed of. No costs.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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